

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4877
ANSWERED ON:02.09.2011
CONSTRUCTION OF CGHS DISPENSARIES
Singh Shri Ganesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether proposal of the State Government of Madhya Pradesh Government for the construction of the AYUSH dispensaries, grants for the purchase of medicines and contingency expenditure in these dispensaries is lying pending with the Government;
- (b) if so, the details thereof; and
- (c) the time by which the said proposal is likely to be approved and the amount to be released?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) to (c): Yes. The State Government of Madhya Pradesh had submitted proposal during 2010-11 for upgradation of 100 AYUSH Dispensaries including contingency expenditure. These dispensaries were functioning from rented premises and therefore the proposal was not conforming to the scheme guidelines. The State government was asked to submit revised proposal for upgradation of AYUSH dispensaries functioning in Own/ Panchyat building. The revised proposal as and when received would be considered on clearance of pending utilization certificate of Rs. 2745.85 lakhs for the previous grant in aid released upto 2009-10. No proposal for grant-in-aid for purchase of medicine for AYUSH Dispensaries is pending with the Central Government.